

Annexure 4													
Name of the Corporate Debtor: Blu-Smart Mobility Limited													
Date of commencement of CIRP: 28-07-2025													
List of Creditors as on: 17-07-2026													
List of Unsecured Financial Creditors (other than Financial Creditors belonging to any class of Creditors)													
(Amount in ₹)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Ratnakari Metals LLP	02-08-2025	1,01,174.00	-	Unsecured	-	No	0.000%	-	-	1,01,174.00	-	Based on the review of claim documents and legal opinion, the claim is not admitted.
2	Catalyst Trusteeship Limited ("Debenture Trustee") for and on behalf of ResponsAbility Asia Climate Fund Pool, S.&r.l (ISIN - INE0S0E07017 & INE0S0E07025)	11-08-2025	1,36,14,62,293.00	1,36,14,62,293.00	Unsecured	Corporate Guarantee	No	56.493%	-	-	-	-	Claim has been admitted.
3	Gensol EV Lease Limited (Under CIRP)	13-08-2025	4,73,33,756.00	-	Unsecured	-	Yes	0.000%	-	-	4,73,33,756.00	-	Based on the legal opinion obtained and the observations of the Resolution Professional, it is noted that the dues arising from the subject transactions have already been claimed by IREDA pursuant to the exercise of its substitution and step-in rights under the relevant agreements. Accordingly, the same debt cannot be claimed twice, and therefore, the claim filed by GEVLL has not been admitted in the CIRP of BSML.
4	Purposequotient Advisors LLP	18-08-2025	1,60,70,430.00	1,60,70,430.00	Unsecured	-	No	0.667%	-	-	-	-	Claim has been admitted.
5	Karnation Fund-I	03-09-2025	1,06,59,675.00	-	Unsecured	-	No	0.000%	-	-	1,06,59,675.00	-	Claim is withdrawn by the Claimant
6	Karnation Fund-I	03-09-2025	2,58,74,767.00	2,31,95,956.00	Unsecured	-	No	0.962%	-	-	26,78,811.00	-	Claim has been admitted.
7	Betterplace Safety Solution Private Limited	10-10-2025	13,21,261.43	-	Unsecured	-	No	0.000%	-	-	13,21,261.43	-	Claim is related to the company other than Corporate Debtor
9	AATG Enterprises Private Limited	27-10-2025	2,06,00,000.00	2,06,00,000.00	Unsecured	-	No	0.855%	-	-	-	-	Claim has been admitted.
Total			1,48,34,23,356.43	1,42,13,28,679.00		-	-	58.977%	-	-	6,20,94,677.43	-	

Note: THE CREDITORS ARE HEREBY INFORMED THAT:

3. It is important to note that the submission and verification of claims is an ongoing process. Given the significant volume of emails and documents pertaining to the claims filed against the Corporate Debtor, there might be some delays in the collation and review of claims. This is a procedural aspect that will be addressed in due course of time.

5. It is further requested that if any creditors who don't find their names in the present list, may further send a reminder email at the process email id (cirp.blusmart@npvinsolvency.in), to follow-up on their claim for quick actions.